

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:325
ANSWERED ON:25.02.2000
EXPORT OF TEXTILES
NIVEDITA MANE

Will the Minister of TEXTILES be pleased to state:

- (a) the details of textiles and clothes exported during each of the last three years;
- (b) the growth in the export of cotton garments in the total textile exports during the above period; and
- (c) the efforts made/being made by the Government to provide latest modern technology to the textiles sector ?

Answer

MINISTER OF STATE FOR TEXTILES

(SHRI GINGEE N. RAMACHANDRAN)

(a) to (c) A statement is attached.

Statement referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 325 for 25-02-2000

(a) The value of exports of textiles and clothes during the last three years have been as follows:

Year	Value in million US\$
1996-97	10050.3
1997-98	10540.0
1998-99	10635.7

(b) The exports of cotton garments during the last three years have been as follows:-

Year	Value in Million US\$
1996-97	3418.4
1997-98	3411.4
1998-99	3761.5

(c) Government has operationalised the Technological Upgradation Fund Scheme with effect from 1.4.1999 to provide the capital at internationally comparable rates to facilitate the modernisation and upgradation of the textile sector. Further, in the new Export Entitlement (Quota) Policy (2000-2004), the quota for new investments under Manufacturer Exporters' Entitlement (MEE) and New Investors Entitlement (NIE) Systems have been linked to plant and machinery identified as necessary for technology upgradation under Technology Upgradation Fund Scheme. Reduction in the threshold limit of the Zero Duty Export Promotion Capital Goods (EPCG) Scheme in respect of certain prescribed textile machinery to Re. 1 crore is also a step to help import of modern technology.